



IN THE HIGH COURT OF KERALA AT ERNAKULAM

PRESENT

THE HONOURABLE MR. JUSTICE RAJA VIJAYARAGHAVAN V

&

THE HONOURABLE MR. JUSTICE K. V. JAYAKUMAR

MONDAY, THE 18TH DAY OF MAY 2026 / 28TH VAISAKHA, 1948

SSCR NO. 12 OF 2026

(IN THE MATTER OF TRAVANCORE DEVASWOM BOARD - SABARIMALA SPECIAL COMMISSIONER REPORT - SM NO 12/2026 - REPORT REGARDING UNAUTHORISED HELICOPTER MOVEMENT OVER SABARIMALA TEMPLE - SUO MOTU PROCEEDINGS INITIATED - REG.)

PETITIONER:

SUO MOTU

RESPONDENTS:

- 1 STATE OF KERALA
REPRESENTED BY THE SECRETARY TO GOVERNMENT,
REVENUE (DEVASWOM) DEPARTMENT,
GOVERNMENT SECRETARIAT, THIRUVANANTHAPURAM 695 001
- 2 CHIEF POLICE COORDINATOR
(ADDITIONAL DIRECTOR GENERAL OF POLICE),
(POLICE QUARTERS), SABARIMALA, PATHANAMTHITTA,
PIN - 689713
- 3 THE DISTRICT POLICE CHIEF
PATHANAMTHITTA - 689645
- 4 TRAVANCORE DEVASWOM BOARD
REPRESENTED BY ITS SECRETARY, NANTHANCODE,
KAWDIAR POST, THIRUVANANTHAPURAM - 695003
- 5 DEVASWOM COMMISSIONER
TRAVANCORE DEVASWOM BOARD, DEVASWOM BUILDINGS,
NANTHANCODE, THIRUVANANTHAPURAM, PIN 695 003



- 6 EXECUTIVE OFFICER
SABARIMALA, SABARIMALA P.O.,
PATHANAMTHITTA - 689 662

- 7 CHIEF VIGILANCE & SECURITY OFFICER
(SUPERINTENDENT OF POLICE), TRAVANCORE DEVASWOM
HEADQUARTERS, NANTHANCODE, KAWDIAR POST,
THIRUVANANTHAPURAM - 695003

OTHER PRESENT:

ADV RASHMI K M (SR GP),
ADV G BIJU(SC TDB),
ADV SAYUJYA RADHAKRISHNAN (AMICUS CURIAE)

THIS SABARIMALA SPECIAL COMMISSIONER REPORT HAVING COME
UP FOR ADMISSION ON 18.05.2026, THE COURT ON THE SAME DAY
DELIVERED THE FOLLOWING:



ORDER

Raja Vijayaraghavan V, J.

This matter pertains to the unauthorised helicopter movement over the Sabarimala Temple.

2. We find that a crime has been registered as Crime No. 93 of 2026 under Section 118(e) of the Kerala Police Act at the Pamba Police Station. In the course of investigation, it was revealed that the helicopter bore the marking "Bharatiya Thada Rakshak, CG 821" inscribed in Hindi and was identified as belonging to the Indian Coast Guard.

3. Explanation was sought from the Office of the Coast Guard, Kochi, and they have responded by stating that the helicopter had deviated towards the temple area due to adverse weather conditions. We note that the Pamba Police is investigating the crime under the supervision of the Additional Director General of Police and the Chief Police Coordinator at Sabarimala.

4. In that view of the matter, we are of the view that the instant SSCR can be closed.

This SSCR is closed.

Sd/-

**RAJA VIJAYARAGHAVAN V,
JUDGE**

Sd/-

**K.V. JAYAKUMAR,
JUDGE**